

FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR YELLOWSTONE EV POWER PRIVATE LIMITED OPERATING IN EV POWER MOTOR VEHICLES AT CHENNAI

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	YELLOWSTONE EV POWER PRIVATE LIMITED PAN: AAQCA6070R CIN: U50100TN2018PTC121225
2.	Address of the registered office	S-1, 2nd Main Road Maruthi Nagar, Seevaram, Chennai – 600097 Tamil Nadu
3.	URL of website	https://www.snak4ev.com/
4.	Details of place where majority of fixed assets are located	S-1, 2nd Main Road Maruthi Nagar, Seevaram, Chennai – 600097 Tamil Nadu
5.	Installed capacity of main products/ services	NA
6.	Quantity and value of main products/ services sold in last financial year	Rs. 51,92,998
7.	Number of employees/ workmen	The Corporate Debtor is presently not being run as a going concern by the Resolution Professional. The details pertaining to the number of employees and workmen of the Corporate Debtor could not be ascertained due to limited availability of information and records from the suspended management at this stage of the process.
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	https://efficaxindia-my.sharepoint.com/:f/p/cirp_yellowstone/IgA6u6L9q9w4Qa-Fvhvwn-4VAYsGWPcmSnrMrpNQv6JINCw?e=lgI15Y

9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	<p>1. Refundable Earnest Money Deposit (non-interest bearing) along with Resolution Plan - Rs. 10,00,000 (Through Demand Draft) along with Expression of Interest</p> <p>Rs. 50,00,000 (Through Demand Draft) along with Resolution Plan</p> <p>2. Tangible Net Worth -Rs.1,00,00,000</p>
10.	Last date for receipt of expression of interest	31-05-2026
11.	Date of issue of provisional list of prospective resolution applicants	10.06.2026
12.	Last date for submission of objections to provisional list	15.06.2026
13.	Date of issue of final list of prospective resolution applicants	25.06.2026
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	30.06.2026
15.	Last date for submission of resolution plans	30.07.2026
16.	Process email id to submit Expression of Interest	cirp_yellowstone@efficaxindia.com

RAKESH
KUMAR JINDAL

Digitally signed by RAKESH KUMAR
JINDAL
Date: 2026.05.15 14:36:46 +05'30'

Rakesh Kumar Jindal
Authorized representative of

Efficax Resolution Professionals Private Limited

IBBI/IPE-0153/IPA-003/2023-2024/50063

IBBI registered address: House No.3656/6, Gali No.6, Narang Colony,
Tri Nagar, Near Rose Garden, New Delhi-110035

Correspondence address: Unit No. 14, First Floor, Ishwar Colony,
Bhamashah Marg, New Delhi – 110009

AFA valid up to: 31.12.2026

Ph. No: +91 9560464525

Date: 15.05.2026

Place: New Delhi



Greater Chennai Corporation Commissioner J. Kumaragurubaran chaired a review meeting on ongoing development works-including bridges, roads, stormwater drains, buildings, parks, and playgrounds-across Greater Chennai Corporation areas at Amma Maaligai Hall, Ripon Building Complex, on Friday, in the presence of senior officials.

Fitness certificates cancelled for 16 school buses

Chidambaram, May 16: In a major drive to ensure student safety, officials from multiple departments conducted a comprehensive inspection of school vehicles in the Chidambaram region, leading to strict action against vehicles that failed to meet mandatory safety standards.

The inspection was held at the Oxford School campus in Chidambaram. Officials including Assistant Collector (in-charge) P. Dhanalakshmi, Deputy Superintendent of Police T. Pradeep, Regional Transport Officer R. Selvam, Motor Vehicle Inspector R. Ravichandran, Block Education Officer R. Uma Rani, and Fire and Rescue Officer R. Ramesh participated in the drive.

Out of a total of 420 school vehicles operating in the



Chidambaram division, 342 vehicles were inspected. Officials checked whether the vehicles were in proper condition, had valid insurance coverage, emergency exits, and first-aid boxes, among other safety

measures.

During the inspection, fitness certificates of 16 vehicles were cancelled for failing to meet the required safety standards.

TN jobs for elite sportspersons with 3% quota

Chennai, May 16: In a significant move to incentivize athletic excellence and provide robust career security to the state's sporting talent, the Sports Development Authority of Tamil Nadu (SDAT) has officially announced a recruitment drive for the post of Nursing Assistant Grade II under the state's pioneering 3% sports reservation quota. Initiated in accordance with government mandates designed to reward sportspersons who have represented the nation and state at elite levels, this recruitment drive aims to fill 31 distinct vacancies within the Tamil Nadu Medical Subordinate Service. The policy

underscores the state government's ongoing commitment to supporting athletes who have dedicated their formative years to competitive sports, ensuring they are seamlessly integrated into stable public sector employment.

To maintain a high standard of eligibility, the selection criteria strictly target senior-level athletes who have achieved notable milestones within the five years preceding their application. On the international stage, the invitation is extended to both medalists and participants of marquee events, including the Summer Olympic Games,

Commonwealth Games, Asian Games, Paralympic Games, Asian Para Games, and the South Asian Federation (SAF) Games. Furthermore, individuals who competed in World or Asian Championships organized by International Sports Federations recognized by the International Olympic Committee are eligible. Conversely, for National and State-level competitions—such as the National Games or tournaments sanctioned by SDAT-recognized State Sports Associations—only medal-winning performances in senior categories will be considered. For team sports, a strict participation mandate requires athletes to have featured in at least 50% of the matches played by their respective teams during the qualifying tournaments.

Beyond their athletic credentials, prospective candidates must also satisfy specific educational and age criteria established by the Director of Medical Education and Research, Chennai. Applicants are required to have cleared their SSLC examinations from a recognized institution and possess a valid certificate indicating the successful completion of a Nursing Assistant training course from a government medical institution within Tamil Nadu. The basic minimum age for all applicants is

set at 18 years as of July 1, 2026. Under revised government guidelines, candidates belonging to reserved categories—including SC, ST, SCA, BC, BCM, MBC, and DNC-alongside Destitute Widows, enjoy an open maximum age limit, effectively capped at 60 years at the time of appointment. For Open Category (OC) applicants, the upper age limit is set at 34 years, which is extended to 44 years for Differently Aabled Persons.

The recruitment process is scheduled to move swiftly through a structured online timeline. The official notification is set for release on May 25, 2026, at 10:00 A.M. Eligible sportspersons looking to secure these positions must upload their applications along with all verified sports credentials, educational certificates, and supporting documents via the official SDAT website at www.sdat.tn.gov.in. The window for submitting online applications will remain open for a full month, concluding promptly at 5:00 P.M. on June 25, 2026. This initiative stands as a major milestone in Tamil Nadu's sports administration, bridging the gap between competitive athletics and sustainable livelihood opportunities.

Karuppu, Fiery divine courtroom drama rooted in justice

Suriya, Trisha add depth to RJ Balaji's directorial venture

-: Trinity Mirror Online Team :-

When faith loses patience with corruption, divinity steps into the courtroom. That powerful idea drives Karuppu, the upcoming socio-fantasy courtroom drama directed by RJ Balaji and headlined by Suriya in one of his most intense and mass-loaded roles in recent years.

Set against the chaotic backdrop of the Ezhu Kinaru court complex, the film explores a broken judicial system where justice is endlessly delayed and the poor are mercilessly exploited. Cases gather dust for years while corrupt lawyers, police officers, and middlemen thrive on the suffering of innocent citizens.

The emotional heart of the story follows a helpless father from Kerala whose life collapses after losing 60 sovereigns of family gold in Tamil Nadu. Though the police recover the jewels, they return only 45 sovereigns, pocketing the rest through manipulation and corruption. The endless humiliation, legal delays, and institutional betrayal push the family into unbearable grief, eventually leading to the tragic death of the man's daughter.

In a moment of utter despair, the shattered father falls before a statue of Lord Karuppasamy inside the court premises and pleads for justice. What follows is the film's thunderous turning point — the deity manifests in human form as Surya, a fearless force who enters the legal system not merely as a man, but as divine punishment

against corruption.

Suriya's dual-layered portrayal as Karuppasamy and Advocate Saravanan appears tailor-made for whistle-worthy mass moments and emotionally charged courtroom confrontations. The character is expected to blend rage, spirituality, wit, and righteousness — a combination that could strongly connect with audiences seeking socially rooted commercial cinema.

Trisha Krishnan plays Advocate Preethi, a pivotal legal character who appears to stand at the intersection of morality and the broken system. Veteran performers like Indrans, Natraj Subramaniam, and Swasika strengthen the supporting cast with grounded performances.

Director RJ Balaji seems to be moving beyond satire and comedy into a darker, emotionally explosive space. The screenplay reportedly combines mythology, courtroom politics, social commentary, and commercial heroism, giving the film the texture of both a mass entertainer and a moral drama.

The film's biggest strength lies in its core theme:

"When the system fails, faith itself rises to deliver justice."

Technically too, Karuppu boasts a strong lineup. Cinematographer G.K. Vishnu is expected to bring a gritty visual texture to the court sequences, while Sai Abhyankar's music could amplify the divine and emotional intensity. Dream Warrior Pictures continues its streak of mounting concept-driven commercial cinema with scale and social relevance.

More than a fantasy film, Karuppu positions itself as a furious cry against delayed justice, police corruption and institutional decay. By bringing Lord Karuppasamy into the modern judicial system, the film taps deeply into Tamil cultural identity and rural spiritual symbolism while packaging it within mainstream commercial storytelling.

Executed with emotional depth and gripping courtroom drama, Karuppu emerges as both a mass blockbuster and a socially resonant cinematic experience.

For RJ Balaji this is his third feature films as director after the comedy-drama Veetla Vishesham (2022), and the devotional-comedy Mookuthi Amman (2020).



'Sattendru Maaruthu Vaanilai'

PLOT

This film belongs to the mild thriller genre. Logline: A ordinary young man accidentally gets trapped in a critical situation. The core story of the film is how he escapes from it and the twists he encounters along this journey.

SYNOPSIS

Jai is a middle-class youth who is a die-hard fan of Actor Vijay. He meets the heroine and falls in love with her. The heroine is a minister's daughter. A wealthy man is ready to take her as his second wife, and the heroine's father agrees to this alliance. Her father goes as far as eliminating her mother, who stands as an obstacle to this plan.

Under these circumstances, the heroine flees her home and, by a stroke of chance, ends up meeting the protagonist, Jai. With no other choice but to escape from her father and the wealthy man who wishes to marry her, the heroine marries Jai.

The rest of the story revolves around the problems that unfold after their marriage.

CONFLICT

The issues that arise between the minister's daughter and the protagonist.

The troubles that the protagonist and the heroine face when they go on their honeymoon after getting married.

DIRECTORIAL TOUCH

"If we sincerely think of something and work towards it, the universe itself will bring it to us." - A notable dialogue from the film.

TECHNICAL CREW & CAST

Direction: Babu Vijay (Assistant Director to A.R. Murugadoss)
Production: Babu Vijay
Protagonist (Hero): Jai
Heroine: Meenakshi Govindarajan
Cast: Yogi Babu, Ramachandra Raju (KGF fame Garuda Ram), Sriman
Technicians:
Music: Girishh G. Gopalakrishnan



TN invites applications for nursing assistant posts under sports quota

Chennai, May 16:

The Sports Development Authority of Tamil Nadu (SDAT) has invited online applications to fill 31 vacancies for the post of Nursing Assistant Grade II in the Tamil Nadu Medical Subordinate Service under the 3 per cent sports quota reservation.

The recruitment is being carried out as part of the Tamil Nadu government's initiatives to encourage sportspersons who have represented the state and country in major national and international competitions. The reservation is being implemented under G.O. Ms. No. 6 issued by the Youth Welfare and Sports Development Department

on February 20, 2019.

According to the notification, sportspersons who have participated in or won medals in recognised international, national and state-level competitions during the last five years are eligible to apply. International competitions include the Olympic Games, Commonwealth Games, Asian Games, Paralympics, Asian Para Games, SAF Games, World Championships and other events recognised by the International Olympic Committee (IOC).

For national and state-level events, only medal winners will be considered eligible. The notification also clarified that only senior-level competitions

will be taken into account. In team events, candidates must have participated in at least 50 per cent of the matches played by their team in the respective tournament.

Applicants must possess SSLC qualification and

will be taken into account. In team events, candidates must have participated in at least 50 per cent of the matches played by their team in the respective tournament. The maximum age limit for candidates in the open category is 34 years, while there is no upper age limit for reserved category candidates,

Change of Name

Raj Kumari, wife of Thiru. Sagadevan C and Daughter of Ramasamy, born on, 23 November 1973 (native district: Chennai residing at No.33/34, VARALAKSHMI NAGAR KOLATHUR, CHENNAI 600099, shall henceforth be known as Raja Kumari S
RAJ KUMARI

CHANGE OF NAME

I, KANMANI RAJATHI J W/o LATE K. S. VIHAAN R/o 376-F/1-c, Ayyappan Kovil Street, Gandhiji Road, Theni, Tamil Nadu-625531, have changed the name of my minor son V K VIRAAT SUGHESAN alias V.K. VIRAAT SUGHESAN aged 6 years and he shall hereafter be known as AARUSH GOWTHAM.

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16.	Process email id to submit Expression of Interest cirp_yellowstone@efficaxindia.com

Rakesh Kumar, Joint Authorized representative of Efficax Resolution Professionals Private Limited
IBBI/IFE-0153/IFA-003/2023-2024/50063
IBBI registered address: House No.3656/6, Gali No.6, Narang Colony, Tri Nagar, Near Rose Garden, New Delhi-110035
Correspondence address: Unit No. 14, First Floor, Ishwar Colony, Bhamashah Marg, New Delhi – 110009
AFA valid up to: 31.12.2026
Ph. No: +91 9560464525
Date: 15.05.2026
Place: New Delhi

IN THE HIGH COURT OF JUDICATURE AT MADRAS (Testamentary and Intestate Jurisdiction)	
O.P. No. 4 of 2026	
(In the matter of the Indian Succession Act, XXXIX of 1925 and In the matter of the Last Will and Testament of Late T. Padmini W/o. Thenappan – Deceased.)	
D. Saraswathi Priya, W/o. Dharmalingam, Residing at No. 8, Kalavaivanar Street, Anakaputhur, Kancheepuram, Kancheepuram District – 600 070. ...Petitioner	
All persons claiming to have any interest in the estate of the above-named T. Padmini who was residing at No.8, Kalavaivanar Street, Anakaputhur, Kancheepuram, Kancheepuram District – 600 070, who died on 30.08.2021, are hereby cited to come and see the proceedings before the Learned Master sitting in the Original side of High Court of Judicature at Madras on 17.06.2026 at 10.30 a.m. and requested to file their objection, if they think fit before the grant of Letters of Administration. Dated at Chennai on this the 29 day of April, 2026.	
B. Sanjay Balachandrar Counsel for Petitioner No. 190, New Additional Law Chambers, High Court Buildings, Chennai – 600 104.	S. Kannan Assistant Registrar, Original Side – 1 High Court, Chennai.

